

- (b) if so, the details thereof;
- (c) whether it has been approved; and
- (d) if not, the reasons therefor?

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Shinde): (a) to (c). No "blueprint" has been submitted but proposals for minor irrigation (including lift irrigation) and poultry development scheme involving an outlay of Rs. 209 lakhs were received from the Government of Madhya Pradesh under Emergency Food Production Programme. These were duly examined and considering the feasibility and capacity of the State to implement the Programme during the current year, and the availability of funds with the Centre, additional allocations of Rs. 25 lakhs and Rs. 3.60 lakhs have been made to that State for Minor Irrigation and Poultry Development Schemes respectively.

(d) Question does not arise.

#### Dairy Co-operatives and Animal Husbandry

114. Shri Man Singh P. Patel: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the action taken by Government on the Report of the Study Group on Dairy Co-operatives and Animal Husbandry; and

(b) if not, the reasons for the delay?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Govinda Menon): (a) This Ministry in consultation with the Planning Commission, Department of Cooperation, Ministry of Finance, etc., have prepared the guide-lines based on the report of the Study Group on Dairy Cooperatives and Animal Husbandry and communicated the same to the State Governments for implementation.

(b) Does not arise.

#### Sethusamudram Project

115. Shri Muthiah: Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) the latest stage in the implementation of the Sethusamudram Project;

(b) whether the technical committee has submitted its report;

(c) if so, the main features of the report;

(d) the cost and the site of the Canal; and

(e) whether the scheme is proposed to be implemented in the Fourth Plan?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) In order to arrive at a realistic estimate of the Project, detailed surveys, trial borings, both on land and in the sea and tracer studies are being carried out. A separate organisation has been set up with Headquarters at Madras for the purpose under a Chief Engineer. A Project Officer has also been appointed.

(b) A High Level Committee has been set up under the Chairmanship of the Transport Secretary to look into all the points connected with this Project and make a techno-economic appraisal of the Project. A Technical Sub-Committee had also been set up to examine the estimates and to make recommendations to the Government. The Technical Committee was of the view that detailed studies should first be made by the Project authorities to work out a realistic estimate and only thereafter the Technical Committee would be able to make recommendations to the Government on the estimates of the Project. The present Technical Sub-Committee has, therefore, been wound up and it is proposed to revive it at the appropriate time, after detailed report on the studies that are being currently carried out

by the Project Authorities becomes available,

(c) and (d). Do not arise.

(e) Further action on the Project will be taken on receipt of the technical report and the estimates for the Project.

### Paradeep Port

116. Shri Surendranath Dwivedy:  
Shri Linga Reddy:

Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) Whether the Paradeep Port has been completed to be ready to receive ships;

(b) whether any arrangement is being made to unload ships carrying foodgrains from U.S.A. at Paradeep; and

(c) if so, when this work is likely to start?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) Yes. The first stage of the development of Paradeep Port Project to handle two million tonnes of iron ore is nearing completion.

(b) and (c). Arrangements for receiving foodgrain vessels at Paradeep Port are under consideration. It is necessary to acquire two ocean going tugs for piloting the food ships into the Port. The tugs already ordered for Paradeep Port have not so far been completed and may be ready only by the end of the year. Therefore, some interim arrangements are being considered. The Port will be used for handling food ships as soon as the tugs are available.

### Paradeep Port

117. Shri Surendranath Dwivedy:  
Will the Minister of Transport, Aviation, Shipping and Tourism be pleased to state:

(a) whether Government have received complaints about the violation of labour laws and irregular discharge

from service of the employees of Paradeep Port by the Chief Engineer, Paradeep Port;

(b) if so, the action taken and the nature of grievances;

(c) whether recognition has been given to any labour union at the Port for promotion of better and healthy labour management relationship; and

(d) if not, why?

The Minister of Transport, Aviation, Shipping and Tourism (Shri Sanjiva Reddy): (a) and (b). With the completion of the first phase of the Paradeep Port Project, it became necessary to retrench the surplus staff of the Project. Certain complaints were received that the provisions of the Industrial Disputes Act, 1947, were not being complied with by the Project authorities while serving notices of retrenchment on the surplus staff. The matter was examined on a reference from the Project authorities and they have been advised suitably.

(c) and (d). The Paradeep Port Project is now a Central Government Department. The question of recognition of a union of the employees of the Port Project is being examined with reference to the relevant rules of the Government of India.

### Import of Foodgrains

118. Shri Shiv Charan Gupta: Will the Minister of Food, Agriculture, Community Development and Co-operation be pleased to state:

(a) the annual imports of foodgrains in the country in the Third Five Year Plan;

(b) how much subsidy Government have been paying every year in their distribution; and

(c) how much subsidy was paid in the last year of Second Five Year Plan?